

ORISSA HIGH COURT
FILING REPORT AS ON :14/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/8019/2024	LINGARAJ KHURA @ DURGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTU /84 /2023 () //
2	D-BLAPL/8020/2024	SAYYAD ATIK @ ATIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALIMELA /155 /2022 () //
3	D-BLAPL/8030/2024	SAHADEB TEJI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLAMUNDA /155 /2023 () //
4	D-BLAPL/8031/2024	BANCHHANIDHI MALLICK @ BANCHAHNIDHI MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHUBANESWAR G.R.P.S. /159 /2023 () //
5	D-BLAPL/8037/2024	DIPU @ DEEPAK KUMAR BARAL VS STATE OF ODISHA	SITAKANTA HOTA VS	NACHUNI /294 /2023 () //
6	D-BLAPL/8040/2024	BASNTA DEEP @ PINTU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLAMUNDA /204 /2023 () //
7	D-BLAPL/8041/2024	SIDDHARTHA PASAYAT VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	/ /0 () //
8	D-BLAPL/8044/2024	SUDAM LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ULLUNDA /161 /2023 () //
9	D-BLAPL/8045/2024	V. DINESH VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /129 /2023 () //
10	D-BLAPL/8046/2024	GULAPI LAKRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /58 /2024 () //
11	D-BLAPL/8047/2024	KARUNA BAKULA VS STATE OF ODISHA	JUDHISTHIRA SAHOO VS	/ /0 () //

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12	D-BLAPL/8048/2024	SARAT SINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /36 /2024 () //
13	D-BLAPL/8052/2024	CHANDRA SEKHAR DOLAI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /107 /2023 () //
14	D-BLAPL/8054/2024	SUVENDU SARDAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ / () //
15	D-BLAPL/8055/2024	ANISH KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	SORO /829 /2023 () //
16	D-BLAPL/8056/2024	ANISH KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	SORO /34 /2024 () //
17	D-BLAPL/8058/2024	KAILASH CHANDRA JAGADALA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /182 /2021 () //
18	D-BLAPL/8060/2024	SIPUN PATTNAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /183 /2024 () //
19	D-BLAPL/8063/2024	SABITA NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /183 /2024 () //
20	D-BLAPL/8064/2024	BIMAN HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BISWANATHPUR /80 /2023 () //
21	D-BLAPL/8065/2024	DEBENDRA PRUSTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
22	D-BLAPL/8066/2024	TIKESWAR SAHU VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	/ /0 () //
23	D-BLAPL/8067/2024	LIPUN SAHU	SUBRAT KUMAR DAS	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/8069/2024	SATYA PRAKASH SINGH	PRATYUSHA NAIDU	TIGIRIA /105 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/8071/2024	BHAJA @ BHAJAMANA MIRDHA	BHABANI SHANKAR DASPARIDA	DUNGURIPALI /191 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/8073/2024	SRIKANTA MALLIK @ BABUL @ BABULU	PITAMBAR ACHARYA	KHALLIKOTE /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/8083/2024	PABITRA CHORCHI @ KRUSHNA	RAMDAS ACHARY	CAPITAL P.S. /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/8085/2024	PABITRA CHORCHI @ KRUSHNA	RAMDAS ACHARY	LINGARAJ P.S. /105 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/8086/2024	PABITRA CHORCHI @ KRUSHNA	RAMDAS ACHARY	LINGARAJ P.S. /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/8088/2024	KUNA PALEI	TUKUNA KUMAR MISHRA	SESHKHAL /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/8090/2024	BABU NAIK	ADITI HOTA	TALCHER TOWN /183 /2024
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/8096/2024	DEEPAK NAHAK	T.T. MISHRA	KHURDA ROAD G.R.P.S. /15 /2024
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/8103/2024	GOBINDA DURGA	KHIROD PRASAD NEGI	BHAWANIPATNA SADAR /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/8104/2024	RAKESH SINDHI @ LIDI	LAXMINARAYAN PATEL	JHARSUGUDA /473 /2023
		VS	VS	()

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35	D-BLAPL/8105/2024	STATE OF ODISHA PRASANTA GURU VS	ANIRUDHA DAS VS	// MANAMUNDA /4 /2023 ()
36	D-BLAPL/8106/2024	STATE OF ODISHA TUKULU @ SRIBATCHHA NAIK VS	BHARAT BHUSAN ROUTRAY VS	// BANARAPAL /259 /2023 ()
37	D-BLAPL/8107/2024	STATE OF ODISHA JAYSHREE MAHANANDA VS	BIDYALOK MOHAPATRA VS	// SECTOR-19 /25 /2024 ()
38	D-BLAPL/8109/2024	STATE OF ODISHA FULAMANI TUDU VS	SURYAKANTA DWIBEDI VS	// BALASORE SADAR /89 /2003 ()
39	D-BLAPL/8110/2024	STATE OF ODISHA IKALAKUL REHMAN VS	DEBASHIS ROUTRAY VS	// NAYAPALLI P.S. /603 /2023 ()
40	D-BLAPL/8112/2024	STATE OF ODISHA SAKIL KHAN VS	SOUMYA DEV RAY VS	// NABARANGAPUR TOWN /60 /2024 ()
41	D-BLAPL/8114/2024	STATE OF ODISHA RUBITA ADHIKARI @ RUBI VS	TIRTH KUMAR SAHU VS	// K.NUAGAON /6 /2023 ()
42	D-BLAPL/8115/2024	STATE OF ODISHA RIKO MAHAKUR VS	TIRTH KUMAR SAHU VS	// PUINTALA /20 /2024 ()
43	D-BLAPL/8117/2024	STATE OF ODISHA SUJAYA DAS VS	BIBEKANANDA MAHAPATRA VS	// / /0 ()
44	D-BLAPL/8119/2024	STATE OF ODISHA SUNIL KUMAR SETHY VS	DEBASIS TRIPATHY VS	// / / ()
45	D-BLAPL/8122/2024	STATE OF ODISHA SIBA MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	// KHURDA MODEL /86 /2023 () //

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46	D-BLAPL/8124/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
47	D-CMAPL/11868/2024	ARUNA PRUSTY VS P.O.,CGIT CUM LABOUR COURT	ADV. VS	// 0 //
48	D-CMAPL/11877/2024	DEBASIS DAS VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
49	D-CMAPL/11896/2024	PRAFULLA KUMAR SARANGI VS JOINT COMNR., CONSOLIDATION, ODISHA,	ADV. VS	// 0 //
50	D-CMAPL/11946/2024	SARADA CHARAN CHAYANI VS STATE OF ODISHA	ADV. VS	// 0 //
51	D-CMAPL/11985/2024	SECRETARY, DEPARTMENT OF POSTS,NEW DELHI VS DEEPAK KUMAR MISHRA	AMITABH PRADHAN,C.G.C VS	// 0 //
52	D-CMP/11804/2024	M/S.SANJAY INFRASTRUCTURE DEVELOPMENT PVT. LTD., BBSR VS PRAMOD KUMAR PATRA	SILABHADRA SASTRY VS	// 0 //
53	D-CMP/11836/2024	MAMATA DAS VS PANKAJINI PADHI	SUDEEP KUMAR SARANGI VS	// 0 //
54	D-CMP/11876/2024	SARATI DEBATA VS CHINMAYA KUMAR MALLICK	BHUBAN MOHAN DEBATA VS	// 0 //
55	D-CONTC/11809/2024	NARASINGH GOPAL VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
56	D-CONTC/11811/2024 CONTC/1739/2024	NARMADA DAS VS SHALINI PANDIT, I.A.S.	SAIBRATA RATHA VS	// 0 //
57	D-CONTC/11822/2024	SUBASINI BARIK	ADV	//

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		VS	VS	0
58	D-CONTC/11829/2024	KULUWANT SINGH, A.G AND A.E ODISHA, BBSR, KHORDHA		//
		INDRAPATI BEHERA	ADV	//
		VS	VS	0
59	D-CONTC/11831/2024	SUBHENDU PATRA, S.P., KANDHAMAL		//
		ASHINI KUMAR RAY	ADV.	//
		VS	VS	0
60	D-CONTC/11833/2024	ASWATHY S., I.A.S.		//
		SRIPATI PATTNAIK	ADV.	//
		VS	VS	0
61	D-CONTC/11837/2024	ASWATHY S., I.A.S.		//
		BHAJAMAN BEHERA	ADV.	//
		VS	VS	0
62	D-CONTC/11839/2024	ASWATHY S., I.A.S.		//
		SAURI SANKAR GIRI	ADV.	//
		VS	VS	0
63	D-CONTC/11840/2024	ASWATHY S., I.A.S.		//
		SAUDAMINI PRADHAN	ADV.	//
		VS	VS	0
64	D-CONTC/11841/2024	ASWATHY S., I.A.S.		//
		SARAT CHANDRA SWAIN	ADV	//
		VS	VS	0
65	D-CONTC/11842/2024	ASWATHY S., I.A.S.		//
		SATYARANJAN DAS	ADV	//
		VS	VS	0
66	D-CONTC/11843/2024	ASWATHY S., I.A.S.		//
		RAGHUNATH MOHANTY	ADV.	//
		VS	VS	0
67	D-CONTC/11844/2024	ASWATHY S., I.A.S.		//
		SAILENDRA KUMAR SWAIN	ADV.	//
		VS	VS	0
68	D-CONTC/11849/2024	ASWATHY S., I.A.S.		//
		DR. PITABAS PALO	SATYABRATA SATAPATHY	//
		VS	VS	0

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69	D-CONTC/11855/2024	BISHNUPADA SETHY, I.A.S. INDIAN SOCIETY FOR RURAL DEVELOPMENT VS	SUJATA JENA VS	// // 0
70	D-CONTC/11858/2024	ANIL MALIK, CHAIR PERSON CUM SECY., W AND C.D, DEPT. RAKESH KUMAR PANDA VS	ADV. VS	// // 0
71	D-CONTC/11875/2024	AMITAV THAKUR, I.P.S. BHASKAR DUTTA VS	SATYA NARAYAN MISHRA 4 VS	// // 0
72	D-CONTC/11880/2024	ASWINI KUMAR BHUYAN, TAHASILDAR, CHANDBALI PRAVAKAR NAIK VS	ADV. VS	// // 0
73	D-CONTC/11882/2024	ASWATHY S., I.A.S. HAREKRUSHNA NAYAK VS	ADV. VS	// // 0
74	D-CONTC/11887/2024	ASWATHY S., I.A.S. ANANTA KUMAR MALLICK VS	adv VS	// // 0
75	D-CONTC/11890/2024	SANJAY KUMAR SINGH, I.A.S PRAHALLAD DEHURY VS	ADV VS	// // 0
76	D-CONTC/11895/2024	SANJAY KUMAR SINGH, I.A.S KALI PRASAD DEHURY VS	ADV VS	// // 0
77	D-CONTC/11899/2024	SATYABRATA SAHU, I.A.S. AMAR ANAN PATTANAIK VS	ADV. VS	// // 0
78	D-CONTC/11901/2024	ROOPA ROSHAN SAHOO, I.A.S. JYOTIRANJAN JENA VS	ADV VS	// // 0
79	D-CONTC/11903/2024	SATYABRATA BHOI, I.P.S. PRAFULLA KUMAR MAHARANA VS	ADV. VS	// // 0
		VINEET BHARADWAJ, I.A.S.		//

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80	D-CONTC/11906/2024	SUSIL KUMAR MOHANTY VS VINEET BHARADWAJ, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/11910/2024	NIRMAL KUMAR PATTNAYAK VS ASWATHY S.,COMMNR., CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
82	D-CONTC/11912/2024	DR. PRIYADARSHINI SANGHAMITRA SAHOO VS SAHADEV SAMADHIA, O.A.S.(S)	ADV. VS	// 0 //
83	D-CONTC/11915/2024	PRASANTA KUMAR PARIJA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/11916/2024	ATUL KUMAR GOUDA VS DIBYA JYOTI PARIDA, I.A.S.	ADV VS	// 0 //
85	D-CONTC/11960/2024	SURESH KUMAR BEHERA VS DEBASISH BHOI, BRANCH MANAGER, CANARA BANK, SUNDARGARH	ADV. VS	// 0 //
86	D-CONTC/11986/2024	MANOJ MANJARI BISWAL VS ASWATHY S., IAS	ADV. VS	// 0 //
87	D-CRLA/8051/2024	TUBULU @ ASIT DASH VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	KUAKHIA /298 /2019 0 //
88	D-CRLA/8075/2024	JADA @ NABA @ NABAKISHORE SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 0 //
89	D-CRLA/8080/2024	TIKELAL SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 0 //
90	D-CRLA/8081/2024	TEJRAJ SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 0 //
91	D-CRLA/8101/2024	JITU GOUDA	LAMBODOR ACHARI	SURADA /83 /2018

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		STATE OF ODISHA		//
92	D-CRLA/8108/2024	PINTU @ CHINTAMANI NAIK	SAMARENDRA MOHANTY	MADHUPATNA /135 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	D-CRLA/8126/2024	ASHIS @ ASHISH BHARASAGAR	LAXMINARAYAN PATEL	DHAMA /110 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	D-CRLMA/8095/2024	RASHMIKANTA DWIBEDI	RADHIKA HANS	GURUDIJHATIA /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	D-CRLMC/8038/2024	CHITTARANJAN DAS	VIVEKANANDA JENA	KHANTAPADA /61 /2017
		VS	VS	()
		STATE OF ODISHA		//
96	D-CRLMC/8053/2024	GOURANGA SETHI	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	D-CRLMC/8059/2024	SANIA @ SANATAN BEHERA	PRAKASH KUMAR MISHRA	KHANDAPARA /187 /2017
		VS	VS	()
		STATE OF ODISHA		//
98	D-CRLMC/8062/2024	SAROJ GOCHHAYAT	DIPAK KUMAR SAHOO	KHAMAR /48 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	D-CRLMC/8074/2024	MADHU SUDAN MISHRA	HEMANT KUMAR MUND	SAMBALPUR VIGILANCE /38 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
100	D-CRLMC/8116/2024	MANCHAN SAHOO	CHITTA RANJAN PATTNAIK	/ /0
		VS	VS	()
		JAMBABANTI MEHER		//
101	D-CRLMC/8121/2024	HIMANSU BHUSAN PRADHAN	BISWAJIT NAYAK	BALANGA /92 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	D-CRLMC/8125/2024	SWAGATIKA NAYAK	TAPAS KUMAR ACHARYA	SAMBALPUR VIGILANCE /8 /2021
		VS	VS	()

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103	D-CRLMC/8127/2024	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	AMITAV TRIPATHY VS	// NAYAGARH /131 /2023 ()
104	D-CRLMC/8128/2024	STATE OF ODISHA BISWA RANJAN NAYAK VS	AMITAV TRIPATHY VS	// RANPUR /71 /2019 ()
105	D-CRLMP/8043/2024	STATE OF ODISHA REBATI SAHOO VS	ASUTOSH ROUT VS	// / /0 ()
106	D-CRLMP/8049/2024	STATE OF ODISHA ANANTHA @ ANANTA BISWAL VS	DEVASHIS PANDA VS	// / /0 ()
107	D-CRLMP/8072/2024	STATE OF ODISHA SK.QAMRUDDIN VS	PRASANT KUMAR SAHOO VS	// / /0 ()
108	D-CRLMP/8084/2024	STATE OF ODISHA HARAGUN BIBI VS	PRAVASH CH JENA VS	// / /0 ()
109	D-CRLMP/8087/2024	STATE OF ODISHA BALARAM PATRA VS	PRAVASH CH JENA VS	// / /0 ()
110	D-CRLMP/8089/2024	STATE OF ODISHA MADHABI PATRA VS	PRAVASH CH JENA VS	// / /0 ()
111	D-CRLMP/8092/2024	STATE OF ODISHA ANTARYAMI BEHERA VS	PRAVASH CH JENA VS	// / /0 ()
112	D-CRLMP/8094/2024	STATE OF ODISHA SAILENDU KUMAR SAMANTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
113	D-CRLREV/8039/2024	STATE OF ODISHA SAROJ KUMAR BEHERA VS DEBAJANI ARKA	SANJEEV UDGATA VS	// / /0 () //

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114	D-FAO/11847/2024	BISWANATH NAYAK VS UNION OF INDIA	B.N.SAMANTARAY VS	// O //
115	D-JCRLA/8021/2024 JCRLA/35/2024	RAMESWAR @ SANKAI MURMU VS STATE OF ODISHA	ADV. VS	TIRING /29 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000037/2023
116	D-JCRLA/8022/2024 JCRLA/38/2024	HIMANSHU BHANDARI VS STATE OF ODISHA	ADV. VS	EOW,BHUBANESWAR /2 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000004/2023
117	D-JCRLA/8023/2024 JCRLA/36/2024	KRUSHNA CHANDRA KISAN VS STATE OF ODISHA	ADV. VS	SUNDARGARH SADAR /169 /2019 A.D.J.,SUNDARGARH(Sundargarh) ST/0000002/2020
118	D-JCRLA/8024/2024 JCRLA/37/2024	SURU NETI VS STATE OF ODISHA	ADV. VS	BHASMA /85 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000053/2021
119	D-JCRLA/8025/2024 JCRLA/39/2024	DANARDAN @DANAR BEHERA VS STATE OF ODISHA	ADV. VS	MARINE PS SONAPUR /1 /2020 ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTS) Spl/0000005/2020
120	D-JCRLA/8026/2024 JCRLA/40/2024	MUNA SAHU VS STATE OF ODISHA	ADV. VS	BADABAZAR /9 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000013/2023
121	D-JCRLA/8028/2024 JCRLA/41/2024	CHHOTA @ RAMJEET TUDU VS STATE OF ODISHA	ADV. VS	BISOI /135 /2021 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/00000031/2022
122	D-MACA/11832/2024	ANIMA KULU VS DR. ASIM AMITABH PRADHAN	NABIN KUMAR SATPATHY VS	// O //
123	D-MACA/11834/2024	SHREYANSH BEHERA VS C.V LOKESH	MRUTYUNJAYA MAHARANA VS	// O //
124	D-MACA/11908/2024	KANHEI NAIK VS C.M.D., O.S.R.T.C, BBSR, KHORDHA	BISWAJIT MOHANTY VS	// O //
125	D-MACA/11940/2024	ARUN NAYAK	KAPILA CHARAN NAYAK	//

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		VS	VS	0
		VIJAY KUMAR		//
126	D-MATA/11818/2024	SATYAJIT NAYAK	ASHOK KUMAR BEHERA	//
		VS	VS	0
		JHUNALATA SAHOO		//
127	D-MATA/11932/2024	SAROJ TRIPATHY	UMAKANTA MISHRA	//
		VS	VS	0
		JHUMA TRIPATHY		//
128	D-MATA/11935/2024	MITALEE JESTHI	SOUMENDRA PATTANAİK	//
		VS	VS	0
		MUKESH RAM		//
129	D-RVWPET/11852/2024	RASANANDA BASTI	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
130	D-TRP(C)/11922/2024	M/S. GIMPEX LTD.	RUPESH KUMAR KANUNGO	//
		VS	VS	0
		DEPUTY REGISTER OF DISTRICT JUDGE, KHURDA		//
131	D-WA/11797/2024	STATE OF ODISHA	ISWAR MOHANTY,A.S.C	//
		VS	VS	0
		SRIDHAR PRASAD DAS		//
132	D-WA/11820/2024	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI, A.S.C.	//
		VS	VS	0
		DR. DIBAKAR DALAI		//
133	D-WA/11825/2024	STATE OF ODISHA	SURYA NARAYAN PATNAİK,A.G.A	//
		VS	VS	0
		KISHORE CHANDRA PANDA		//
134	D-WA/11827/2024	STATE OF ODISHA	SURYA NARAYAN PATNAİK, A.G.A.	//
		VS	VS	0
		TRINATH PARIDA		//
135	D-WA/11838/2024	STATE OF ODISHA	NIHAR KANTA PRAHARAJ, A.G.A.	//
		VS	VS	0
		RATNAMANI MAHANTA		//
136	D-WA/11848/2024	STATE OF ODISHA	ISHWAR MOHANTY, A.S.C.	//
		VS	VS	0

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137	D-WA/11851/2024	HADU PRADHAN STATE OF ODISHA VS RUPESH KUMAR GURU	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // 0 //
138	D-WA/11853/2024	UNION OF INDIA, BBSR VS BAGADU LAKSHMI PATHI	DIPTI RANJAN BHOKTA, (C.G.C.) VS	// // 0 //
139	D-WA/11873/2024	STATE OF ODISHA VS GAJENDRA NATH BAL	BIPLAB MOHANTY, A.G.A. VS	// // 0 //
140	D-WA/11893/2024	STATE OF ODISHA VS MAHESH PRASAD HENTALIA	BIPLAB MOHANTY,A.G.A VS	// // 0 //
141	D-WA/11921/2024	STATE OF ODISHA VS BASANTI BEHERA	BIPLAB MOHANTY,A.G.A VS	// // 0 //
142	D-WA/11926/2024	STATE OF ODISHA VS CHANDRA SEKHAR MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// // 0 //
143	D-WA/11958/2024	STATE OF ODISHA VS PRAFULLA KUMAR PANIGRAHI	BIPLAB MOHANTY, A.G.A. VS	// // 0 //
144	D-WA/11971/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS ANUSHRAV GANTAYAT	BIBHU PRASAD TRIPATHY VS	// // 0 //
145	D-WA/11975/2024	DIRECTOR, HIGHER SECONDARY EDUCATION, ODISHA. VS MANJULATA MOHANTA	BIPLAB MOHANTY, A.G.A. VS	// // 0 //
146	D-WP(C)/11798/2024	M/S. MAADURGA PANI PANCHAYAT VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// // 0 //
147	D-WP(C)/11799/2024	SITAKANTA PANIGRAHI VS STATE OF ODISHA	ASUTOSH ROUT VS	// // 0 //

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148	D-WP(C)/11800/2024	STATE BANK OF INDIA, WB VS PRESIDING OFFICER, LABOUR COURT BBSR	DILLIP KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/11801/2024	PRADIP KUMAR JENA VS MD. ORISSA LIFT IRRIGATION CORPORATION, LTD. BBSR	SANJIB KUMAR BHANJADEO VS	// 0 //
150	D-WP(C)/11802/2024	NIRANJAN BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
151	D-WP(C)/11803/2024	RASHMI RANJAN PRADHAN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
152	D-WP(C)/11805/2024	ANIL BAG VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
153	D-WP(C)/11806/2024	REBATI SAHOO VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
154	D-WP(C)/11807/2024	BINAPANI COLLEGE OF MEDICAL SCIENCE, MAKANGIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
155	D-WP(C)/11808/2024	MANJUSHREE DAS VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
156	D-WP(C)/11810/2024 WP(C)/6274/2024	M/S. SIDHARTH CONSTRUCTION AND TRADING PVT. LTD.CUTTACK VS THE COMMNR. OF COMMERCIAL TAXES, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
157	D-WP(C)/11812/2024	PRABHAKARA PAND VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
158	D-WP(C)/11813/2024	A. JAGADAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
159	D-WP(C)/11814/2024	RAMESH JHANKAR	KIRTAN DANG	//

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	WP(C)/6321/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/11815/2024	A. UDAY BHASKAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
161	D-WP(C)/11816/2024 WP(C)/6325/2024	JUGARU PADHAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
162	D-WP(C)/11817/2024	KRUSHNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
163	D-WP(C)/11819/2024	RAMA CHANDRA SETHI VS STATE OF ODISHA	HALADHAR SETHY VS	// 0 //
164	D-WP(C)/11821/2024	LALIT KUMAR KANOJE VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
165	D-WP(C)/11823/2024	PARSURAM PRADHAN VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
166	D-WP(C)/11824/2024	MAGUNI SAHOO VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// 0 //
167	D-WP(C)/11826/2024	YASHOMATI MAHANTA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
168	D-WP(C)/11828/2024 WP(C)/6225/2024	DR. PAYAL AGRAWAL VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
169	D-WP(C)/11830/2024	DIBYA RANJAN DANGUA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
170	D-WP(C)/11835/2024	SAI SABURI HOSPITAL PVT. LTD., VS	PITAMBAR ACHARYA VS	// 0

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171	D-WP(C)/11845/2024	STATE OF ODISHA MAHANTA GOPAL CHARAN DAS VS	PRASANNA KUMAR MISHRA VS	// // 0
172	D-WP(C)/11846/2024	STATE OF ODISHA JAYANTI CHANDRASEKHAR VS	RAMESH CHANDRA SWAIN VS	// // 0
173	D-WP(C)/11850/2024 WP(C)/6333/2024	UNION OF INDIA M/S. SWASTIK STEVEDORES PVT. LTD VS	KAJAL SAHOO VS	// // 0
174	D-WP(C)/11854/2024	UNION OF INDIA SWARNALATA PRADHAN VS	BIDYADHAR PRADHAN VS	// // 0
175	D-WP(C)/11856/2024	STATE OF ODISHA BASANTA KUMAR DAS VS	GYANA RANJAN SETHI VS	// // 0
176	D-WP(C)/11857/2024	STATE OF ODISHA STATE OF ODISHA VS	H.M. DHAL, A.G.A. VS	// // 0
177	D-WP(C)/11859/2024	ABDUL LATIF STATE OF ODISHA VS	H.M. DHAL, A.G.A. VS	// // 0
178	D-WP(C)/11860/2024 WP(C)/6298/2024	BASUDEB PAUL GAJENDRA MOHANTY VS	KISHORE KUMAR MISHRA VS	// // 0
179	D-WP(C)/11861/2024	STATE OF ODISHA DEBAPRASAD SAMAL VS	NRUSINGH CH. ROUT VS	// // 0
180	D-WP(C)/11862/2024	STATE OF ODISHA STATE OF ODISHA VS	H.M. DHAL, A.G.A. VS	// // 0
181	D-WP(C)/11863/2024	ANTARYAMI MAHAKUD AVINASH JENA VS	DIPTI RANJAN BHOKTA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/11864/2024	SIVLAL PANDA	KISHORE KUMAR MISHRA	//
	WP(C)/6297/2024	VS	VS	0
		STATE OF ODISHA		//
183	D-WP(C)/11865/2024	PARTHASARATHI BISWAL	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
184	D-WP(C)/11866/2024	CHIEF COMMERCIAL MANAGER(FS) EAST COAST RAILWAY, BBSR	PRASANNA KUMAR PARHI	//
	WP(C)/6265/2024	VS	VS	0
		M/S GIMPEX LTD. BBSR		//
185	D-WP(C)/11867/2024	RAMESH CHANDRA DALAI	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
186	D-WP(C)/11869/2024	ARAKSHITA SAHOO	NIRANJAN SINGH (1)	//
		VS	VS	0
		STATE OF ODISHA		//
187	D-WP(C)/11870/2024	M/S. ROSMERTA TECHNOLOGIES LTD. NEW DELHI	SOUMYA MISHRA	//
	WP(C)/6277/2024	VS	VS	0
		STATE OF ODISHA		//
188	D-WP(C)/11871/2024	SHREYASH RETAIL PRIVATE LIMITED	SOUMYAJYOTI BISWAL	//
		VS	VS	0
		UNION OF INDIA		//
189	D-WP(C)/11872/2024	KALAPATARU BRAHMA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
190	D-WP(C)/11874/2024	M/S. ROTARY CLUB OF CUTTACK CHARITABLE TRUST	KAJAL SAHOO	//
		VS	VS	0
		ASSESSMENT UNIT, INCOME TAX DEPTT, FACELESS ASSESSMENT, NEW DELHI.		//
191	D-WP(C)/11878/2024	BHIMADHAR MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
192	D-WP(C)/11879/2024	DUBI MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
193	D-WP(C)/11881/2024	NIRAKAR BUDHIA	SALAUDDIN KHAN	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/11883/2024	KUSUMA MANJARI SAHOO	BHABANI SANKAR MISHRA	//
		VS	VS	0
		AUTHORISED OFFICER, LIC HOUSING FINANCING LTD., KHURDA		//
195	D-WP(C)/11884/2024	KAMAL MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/11885/2024	SIBA KUMAR SAHOO	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/11886/2024	PANKAJ SA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/11888/2024	SUDARSAN @ SUDARSHAN KHATUA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		PADMA LOCHAN KHATUA		//
199	D-WP(C)/11889/2024	SADHU SA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/11891/2024	ADITYA KESHARI MISHRA	AMITABH MISHRA	//
		VS	VS	0
		VICE CHANCELLOR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//
201	D-WP(C)/11892/2024	BISWAMBAR SA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/11894/2024	BAISHNAB BAG	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/11897/2024	BUDHE MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/11898/2024	MANOJ KUMAR BEURA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0

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205	D-WP(C)/11900/2024	STATE OF ODISHA GUJE MAJHI VS	SALAUDDIN KHAN VS	// // 0
206	D-WP(C)/11902/2024	STATE OF ODISHA KANAKA MANJARI DEI VS	TAPAN KUMAR KAMILA VS	// // 0
207	D-WP(C)/11904/2024	STATE OF ODISHA PRATAP CHANDRA KAR VS	NIRANJAN LENKA VS	// // 0
208	D-WP(C)/11905/2024	STATE OF ODISHA RAJASHREE DHAL VS	TAPAN KUMAR KAMILA VS	// // 0
209	D-WP(C)/11907/2024	STATE OF ODISHA M/S. SHIFA MEDICINE STORE, CUTTACK VS	SANJIB RANJAN PANDA VS	// // 0
210	D-WP(C)/11909/2024	ADDL. COMMNR. OF STATE TAX APPEAL, CUTTACK CHINTA KHILAR VS	SANTOSH KUMAR SAMANTARAY VS	// // 0
211	D-WP(C)/11911/2024	STATE OF ODISHA CHAIRMAN HINDUSTAN STEEL LTD., ROURKELA, SUNDARGARH VS	BHABANI SANKAR DAS VS	// // 0
212	D-WP(C)/11913/2024	ADDL. CENTRAL PROVIDENT FUND COMMNR., SARITA ROUT VS	SARATHI JYOTI MOHANTY VS	// // 0
213	D-WP(C)/11914/2024	STATE OF ODISHA ARATI SANDHA VS	BIREN SANKAR TRIPATHY VS	// // 0
214	D-WP(C)/11917/2024	STATE OF ODISHA DASARATHI COLLEGE OF MEDICAL SCIENCE, BOUDH VS	LAXMIKANTA MOHANTY VS	// // 0
215	D-WP(C)/11918/2024	STATE OF ODISHA TARANIDHAR BEHERA VS COMMNR., OF CT AND GST, VANIJYAKAR, CUTTACK	PRABODHA CHANDRA NAYAK VS	// // 0 //

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216	D-WP(C)/11919/2024	DR. PRASANNA KUMAR SAMANTA VS STATE OF ODISHA	PRABHAS RANJAN DASH VS	// 0 //
217	D-WP(C)/11920/2024	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
218	D-WP(C)/11923/2024	SWARNAPRAVA SAHOO VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
219	D-WP(C)/11924/2024	BINAPANI DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
220	D-WP(C)/11925/2024	HALADHAR GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
221	D-WP(C)/11927/2024	ANUSUYA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
222	D-WP(C)/11928/2024	HEMALATA GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
223	D-WP(C)/11929/2024	BASANTI MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
224	D-WP(C)/11930/2024	SABITRI DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
225	D-WP(C)/11931/2024 WP(C)/6336/2024	LALIT BEHERA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
226	D-WP(C)/11933/2024	JITENDRA DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
227	D-WP(C)/11934/2024	PREMALA DAS	SANTOSH KUMAR MAHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/11936/2024	HANU MUNDA @ GOURANGA MUNDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/11937/2024	ABHISEK DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/11938/2024	TIRA MUNDA @ GOBARDHAN MUNDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/11939/2024	SANTILATA SENAPATI	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/11941/2024	PARAMANDA MAHANTA @ PREMANANDA MOHANTA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/11942/2024	JAGANNATH SENAPATI	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/11943/2024	ABANI KUMAR GIRI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/11944/2024	SASMITA SENAPATI	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/11945/2024	SRIRAM MUNDA @ DANA MUNDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/11947/2024	MANOJ MAHANTA @ MANOJ KUMAR MAHANTA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/11948/2024	SANJAYA KUMAR PALAI	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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239	D-WP(C)/11949/2024	STATE OF ODISHA SABITRI NAIK VS	AMIT PRASAD BOSE VS	// // 0
240	D-WP(C)/11950/2024	STATE OF ODISHA MEENA KUMARI MAHANTA VS	AMIT PRASAD BOSE VS	// // 0
241	D-WP(C)/11951/2024	STATE OF ODISHA GURU CHARAN MUNDA VS	AMIT PRASAD BOSE VS	// // 0
242	D-WP(C)/11952/2024	STATE OF ODISHA M/S. NATIONAL ENTERPRISES, KEONJHAR VS	KISHOR KUMAR ACHARYA VS	// // 0
243	D-WP(C)/11953/2024	THE COMMNR., GST AND CENTRAL EXCISE, ROURKELA CHEMTU MAHANTA @ PITABASH MAHANTA VS	AMIT PRASAD BOSE VS	// // 0
244	D-WP(C)/11954/2024	STATE OF ODISHA MUTU MUNDA VS	AMIT PRASAD BOSE VS	// // 0
245	D-WP(C)/11955/2024	STATE OF ODISHA CHAITANYA MAHANTA VS	AMIT PRASAD BOSE VS	// // 0
246	D-WP(C)/11956/2024	STATE OF ODISHA PARIMITA NAIK VS	AMIT PRASAD BOSE VS	// // 0
247	D-WP(C)/11957/2024	STATE OF ODISHA TANU MUNDA @ SANATAN MUNDA VS	AMIT PRASAD BOSE VS	// // 0
248	D-WP(C)/11959/2024	STATE OF ODISHA CHAITANYA GIRI VS	AMIT PRASAD BOSE VS	// // 0
249	D-WP(C)/11961/2024	STATE OF ODISHA GHASIRAM MUNDA VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/11962/2024	PAITHU @ PAITU MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
251	D-WP(C)/11963/2024	SABITA RATH VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
252	D-WP(C)/11964/2024	MANAS BARIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
253	D-WP(C)/11965/2024	RAJESH MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
254	D-WP(C)/11966/2024	SABITA RATH VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
255	D-WP(C)/11967/2024	M/S. ROYAL INFRACONSTRU LTD. KHORDHA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/11968/2024	DEBAR MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
257	D-WP(C)/11969/2024	M/S. SANJIB KUMAR BEHERA, DHENKANAL VS COMMN. OF CT AND GST CUTTACK	ALOK KUMAR KAR VS	// 0 //
258	D-WP(C)/11970/2024	STATE OF ODISHA VS ADITYA KUMAR MALLICK	DEBASIS NAYAK, A.GA. VS	// 0 //
259	D-WP(C)/11972/2024	MATU MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
260	D-WP(C)/11973/2024	GOPABANDHU CHOUDHURY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
261	D-WP(C)/11974/2024	SRIMATI MUNDA	AMIT PRASAD BOSE	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/11976/2024	MANOJ KUMAR BHOI	CHITTA RANJAN PATTNAIK	//
		VS	VS	0
		PRESIDENT , GREIVANCE REDRESSAL FORUM BALANGIR		//
263	D-WP(C)/11977/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD. NAYAGARH	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/11978/2024	MINA NAYAK	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/11979/2024	YARLAGADDA CHARAN VEERA VENKATA SATYA ADITYA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		THE COLLECTOR CUM D.M, BARGARH		//
266	D-WP(C)/11980/2024	KALAPSHRI MALL	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/11981/2024	BASANTA KUMAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/11982/2024	LAXMI CHARAN PADHY	TAPAS KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/11983/2024	MATAJEE SAMAL	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/11984/2024	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL,TENDABADI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/11987/2024	SABYASACHI BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/11988/2024	PRABHUDATTA BARIK	SOURAV DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/11989/2024	STATE OF ODISHA PRIYAMBADA JENA VS DIRECTOR GENERAL OF CRPF, NEW DELHI	LAXMIKANTA MOHANTY VS	// // O //
274	D-WPCRL/8097/2024	SANJAYA KUMAR SENAPATI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	//0 O //
275	D-ABLAPL/8027/2024	SANJUKTA LAKRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /58 /2024 O //
276	D-ABLAPL/8029/2024	JAYA KRUSHNA SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /171 /2024 O //
277	D-ABLAPL/8032/2024	SUNIL PUJARI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE MAHILA /34 /2024 O //
278	D-ABLAPL/8033/2024	CHAGALA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /113 /2024 O //
279	D-ABLAPL/8034/2024	PARESH KUMAR DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /788 /2023 O //
280	D-ABLAPL/8035/2024	MD. KAISHAR VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /621 /2022 O //
281	D-ABLAPL/8036/2024	PRAKASH CHANDRA SETHI VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KANPUR /127 /2023 O //
282	D-ABLAPL/8042/2024	DILLIP KUMAR DURIA @ DILLIP DURIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	TIKIRI /121 /2023 O //
283	D-ABLAPL/8050/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /50 /2024 O //

ORISSA HIGH COURT

FILING REPORT AS ON :14/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-ABLAPL/8057/2024	SALIM KHAN @ CHAGALA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BAGHAMARI /176 /2023 () //
285	D-ABLAPL/8061/2024	SARAT DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /139 /2024 () //
286	D-ABLAPL/8068/2024	MANOJ KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /37 /2024 () //
287	D-ABLAPL/8070/2024	RAJESH KUMAR MISHRA VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	ANGUL TOWN /369 /2023 () //
288	D-ABLAPL/8076/2024	PRABHU CHARAN PARIDA VS STATE OF ODISHA	MAHES DAS VS	KUMBHARAPARA /70 /2024 () //
289	D-ABLAPL/8077/2024	SIRAJ UDDIN KHAN @ SK. SAJIRUDDIN @ SK. SADIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHADRESWAR /125 /2023 () //
290	D-ABLAPL/8078/2024	SRIKANTA DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BADSAHI /65 /2024 () //
291	D-ABLAPL/8079/2024	JOGENDRA TANDI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	GOLAMUNDA /36 /2024 () //
292	D-ABLAPL/8082/2024	CHANDAN KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
293	D-ABLAPL/8091/2024	DHANAMANI BHOTRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /28 /2024 () //
294	D-ABLAPL/8093/2024	KARTIK MOHANTY @ RAJU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /354 /2023 () //
295	D-ABLAPL/8098/2024	LILIBALA @ LILI PANDA	RAJENDRA BADUMAHAPATRA	PURI SADAR /101 /2024

ORISSA HIGH COURT
FILING REPORT AS ON :14/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	D-ABLAPL/8099/2024	PRASANT KUMAR SATAPATHY	AMARESH CHANDRA SAMAL	SAHADEV KHUNTA /457 /2014
		VS	VS	()
		STATE OF ODISHA		//
297	D-ABLAPL/8100/2024	BABULI PRADHAN @ KANGALI	BHARAT BHUSAN ROUTRAY	BANTALA /419 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	D-ABLAPL/8102/2024	BASUDEV DAS	SAMBIT RATH	CHAMPUA /62 /2007
		VS	VS	()
		STATE OF ODISHA		//
299	D-ABLAPL/8111/2024	BAPI @ KRUSHNA CHANDRA MALLICK	PRASANNA KUMAR MISHRA	DHENKANAL TOWN /175 /2024
		VS	VS	()
		STATE OF ODISHA		//
300	D-ABLAPL/8113/2024	SIBAJI MAHANKUDA	MRUTUNJAYA MAHARANA	GOPALPUR /81 /2024
		VS	VS	()
		STATE OF ODISHA		//
301	D-ABLAPL/8118/2024	GHANASHYAM NAIK	AMIT KUMAR NATH	CHHENDIPADA /123 /2024
		VS	VS	()
		STATE OF ODISHA		//
302	D-ABLAPL/8120/2024	NIROD NATHSHARMA	AJAYA NAYAK	NIMAPADA /171 /2019
		VS	VS	()
		STATE OF ODISHA		//
303	D-ABLAPL/8123/2024	ARUNA PRADHAN @ PAHAN	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /93 /2024
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :14/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/8049/2024 CRLMP/ /	ANANTHA @ ANANTA BISWAL MP	DEVASHIS PANDA	71/2024
2	D-CRLMP/1649/2023 CRLMP/1649/2023	MURALI SAHU MP	ASHWINI KUMAR DAS	72/2024
3	D-TRP(C)/11922/2024 TRP(C)/ /	M/S. GIMPEX LTD. MP	RUPESH KUMAR KANUNGO	73/2024
4	D-CMAPL/338/2023 CMAPL/338/2023	MANASHREE NAYAK MP	M/S.SUSHANTA KU. JOSHI, S.K.MOHAPATRA	98/2024
5	D-LAA/31/2022 LAA/31/2022	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR MP	DEBASIS TRIPATHY, CGC	99/2024
6	D-CMAPL/11877/2024 CMAPL/ /	DEBASIS DAS MP	JAJATI KISHORE MOHANTY	99/2024
7	D-CMAPL/11896/2024 CMAPL/ /	PRAFULLA KUMAR SARANGI MP	ADV.	100/2024
8	D-CMAPL/11946/2024 CMAPL/ /	SARADA CHARAN CHAYANI MP	ADV.	101/2024
9	D-CMAPL/11946/2024 CMAPL/ /	SARADA CHARAN CHAYANI MP	ADV.	102/2024
10	D-CMAPL/11985/2024 CMAPL/ /	SECRETARY, DEPARTMENT OF POSTS, NEW DELHI MP	ANIL K. PRADHAN, C.G.C	103/2024
11	D-RPFAM/11769/2024 RPFAM/ /	DEBADUTTA MOHANTY MP	DEVI PRASAD DASH	118/2024
12	D-CONTC/6773/2023 CONTC/6773/2023	MOUSUMI BEHERA MP	M/S. MANAS PATI	189/2024
13	D-CONTC/7841/2023 CONTC/7841/2023	ACHYUTANANDA BASTIA MP	SUBHADUTTA ROUSTRAY	192/2024
14	D-CRLREV/703/2023 CRLREV/703/2023	GEETANJALI HARPAL MP	SAROJ KUMAR PADHY	235/2024
15	D-CRLREV/701/2023 CRLREV/701/2023	SIDHANT KUMAR BISWAL MP	SAROJ KUMAR PADHY	236/2024
16	D-CRLREV/702/2023 CRLREV/702/2023	MOHAN BEHERA MP	SAROJ KUMAR PADHY	237/2024
17	D-CRLREV/4504/2024 CRLREV/ /	KRUSHNA SAGAR MP	TARINI PANIGRAHI	238/2024
18	D-FAO/8516/2024 FAO/ /	SUB-DIVISIONAL OFFICER(ELECTRICAL), BILASIPADA, KESKOTKOPPAR, TPNODL MP	S.E.HAQUE	276/2024
19	D-FAO/6163/2024 FAO/ /	NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	277/2024
20	D-FAO/6164/2024 FAO/ /	NEW INDIA ASSURANCE CO. L.T.D., BBSR MP	S.E.HAQUE	278/2024
21	D-FAO/5949/2024 FAO/ /	NEW INDIA ASSURANCE CO. LTD. MP	S.S.RAO	279/2024
22	D-FAO/6144/2024 FAO/ /	NEW INDIA ASSURANCE CO. LTD. MP	S.E. HAQUE	280/2024
23	D-FAO/6138/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D MP	S.E. HAQUE	281/2024
24	D-FAO/6165/2024 FAO/ /	NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	282/2024
25	D-BLAPL/779/2024 BLAPL/320/2024	MUNA DEHURY MP		283/2024
26	D-BLAPL/11450/2023	ABHIMANYU PADHIHARI	EKTA AGARWAL	

	BLAPL/11450/2023	MP		284/2024
27	D-CMP/11804/2024	M/S.SANJAY INFRASTRUCTURE DEVELOPMENT	MEENAPADRAISA, SRSR	
	CMP/ /	MP		285/2024
28	D-RSA/117/2003	SANTILATA SABAT	M/S.S.K.PADHI	
	RSA/117/2003	MP		327/2024
29	D-RSA/117/2003	SANTILATA SABAT	M/S.S.K.PADHI	
	RSA/117/2003	MP		328/2024
30	D-RSA/117/2003	SANTILATA SABAT	M/S.S.K.PADHI	
	RSA/117/2003	MP		329/2024
31	D-ABLAPL/3670/2023	PARSURAM BISWAL		
	ABLAPL/3670/2023	MP		495/2024
32	D-ABLAPL/18923/2019	BIDYADHAR SWAIN		
	ABLAPL/18923/2019	MP		496/2024
33	D-ABLAPL/751/2024	SUKANTA MAHAPATRA		
	ABLAPL/1471/2024	MP		497/2024
34	D-ABLAPL/6698/2023	SABITRI PRADHAN		
	ABLAPL/6698/2023	MP		498/2024
35	D-ABLAPL/12127/2023	BIJU @ MAYURA CHANDRA ROUT		
	ABLAPL/12127/2023	MP		499/2024
36	D-ABLAPL/14540/2023	SANJAY JENA		
	ABLAPL/14540/2023	MP		500/2024
37	D-MACA/11342/2024	THE MANAGER, NATIONAL INSURANCE	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		548/2024
38	D-MACA/11342/2024	THE MANAGER, NATIONAL INSURANCE	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		549/2024
39	D-MACA/11832/2024	ANIMA KULU	NABIN KUMAR SATPATHY	
	MACA/ /	MP		550/2024
40	D-MACA/5323/2024	BRANCH MANAGER, NEW INDIA ASSURANCE	SPH COMPANY LTD.	
	MACA/ /	MP		551/2024
41	D-MACA/1169/2023	D.M., NEW INDIA ASSURANCE CO. LTD.	G.P.DUTTA	
	MACA/1169/2023	MP		552/2024
42	D-MACA/9464/2024	ORIENTAL INSURANCE CO. LTD.	RIMJHIMBALA PATI	
	MACA/ /	MP		553/2024
43	D-CRLA/3542/2024	SUKADEV CHHATOI	BICHITRA NARAYANA SATAPATHY	
	CRLA/ /	MP		606/2024
44	D-CRLA/1395/2023	KAILASH CHANDRA PANDA@KAILASH PANDA		
	CRLA/1395/2023	MP		607/2024
45	D-CRLA/8101/2024	JITU GOUDA	LAMBODOR ACHARI	
	CRLA/ /	MP		608/2024
46	D-CRLA/8101/2024	JITU GOUDA	LAMBODOR ACHARI	
	CRLA/ /	MP		609/2024
47	D-CRLMC/8053/2024	GOURANGA SETHI	BISWARANJAN DALAI	
	CRLMC/ /	MP		637/2024
48	D-CRLMC/8059/2024	SANIA @ SANATAN BEHERA	PRAKASH KUMAR MISHRA	
	CRLMC/ /	MP		638/2024
49	D-CRLMC/2504/2016	CHANI SWAIN	M/S.SAMBEET PATTANAYAK, ANJAN PATNAIK	
	CRLMC/2504/2016	MP		639/2024
50	D-CRLMC/8074/2024	MADHU SUDAN MISHRA	HEMANT KUMAR MUND	
	CRLMC/ /	MP		640/2024
51	D-CRLMC/8121/2024	HIMANSU BHUSAN PRADHAN	BISWAJIT NAYAK	
	CRLMC/ /	MP		641/2024
52	D-CRLMC/8128/2024	BISWA RANJAN NAYAK	AMITAV TRIPATHY	
	CRLMC/ /	MP		642/2024
53	D-WA/11797/2024	STATE OF ODISHA	ISWAR MOHANTY,A.S.C	
	WA/ /	MP		1077/2024
54	D-WA/11797/2024	STATE OF ODISHA	ISWAR MOHANTY,A.S.C	
	WA/ /	MP		1078/2024
55	D-WA/11820/2024	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		1079/2024
56	D-WA/11797/2024	STATE OF ODISHA	ISWAR MOHANTY,A.S.C	
	WA/ /	MP		1080/2024
57	D-WA/11820/2024	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		1081/2024

58	D-WA/11820/2024 WA/ /	STATE OF ODISHA MP	HARIKRUSHNA PANIGRAHI, A.S.C.	1082/2024
59	D-WA/11825/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1083/2024
60	D-WA/11825/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1084/2024
61	D-WA/11825/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1085/2024
62	D-WA/11827/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1086/2024
63	D-WA/11827/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1087/2024
64	D-WA/11827/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1088/2024
65	D-WA/11838/2024 WA/ /	STATE OF ODISHA MP	NIHAR KANTA PRAHARAJ, A.G.A.	1089/2024
66	D-WA/11838/2024 WA/ /	STATE OF ODISHA MP	NIHAR KANTA PRAHARAJ, A.G.A.	1090/2024
67	D-WA/11838/2024 WA/ /	STATE OF ODISHA MP	NIHAR KANTA PRAHARAJ, A.G.A.	1091/2024
68	D-WA/11848/2024 WA/ /	STATE OF ODISHA MP	ISHWAR MOHANTY, A.S.C.	1092/2024
69	D-WA/11848/2024 WA/ /	STATE OF ODISHA MP	ISHWAR MOHANTY, A.S.C.	1093/2024
70	D-WA/11848/2024 WA/ /	STATE OF ODISHA MP	ISHWAR MOHANTY, A.S.C.	1094/2024
71	D-WA/11851/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	1095/2024
72	D-WA/11851/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	1096/2024
73	D-WA/11851/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	1097/2024
74	D-WA/11873/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1098/2024
75	D-WA/11873/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1099/2024
76	D-WA/11873/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1100/2024
77	D-WA/11893/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1101/2024
78	D-WA/11893/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1102/2024
79	D-WA/11921/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1103/2024
80	D-WA/11921/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1104/2024
81	D-WA/11921/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1105/2024
82	D-WA/11926/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1106/2024
83	D-WA/11926/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1107/2024
84	D-WA/11926/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1108/2024
85	D-WA/11958/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1109/2024
86	D-WA/11958/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1110/2024
87	D-WA/11958/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1111/2024
88	D-WA/11971/2024 WA/ /	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK MP	CHITRAKRASAD TRIPATHY	1112/2024
89	D-WA/11971/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	CHITRAKRASAD TRIPATHY	

	WA/ /	MP		1113/2024
90	D-WA/11971/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	BHABANI PRASAD MOHANTY	
	WA/ /	MP		1114/2024
91	D-WA/11975/2024	DIRECTOR, HIGHER SECONDARY EDUCATION, Bhubaneswar	BIDNABADIKHANTY, A.G.A.	
	WA/ /	MP		1115/2024
92	D-WA/11975/2024	DIRECTOR, HIGHER SECONDARY EDUCATION, Bhubaneswar	BIDNABADIKHANTY, A.G.A.	
	WA/ /	MP		1116/2024
93	D-WP(C)/9193/2024	PRATIVA SINGH		
	WP(C)/4869/2024	MP		3948/2024
94	D-WP(C)/11798/2024	M/S. MAADURGA PANI PANCHAYAT	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		3949/2024
95	D-WP(C)/11800/2024	STATE BANK OF INDIA, WB	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		3950/2024
96	D-WP(C)/11810/2024	M/S. SIDHARTH CONSTRUCTION AND TRADING PRIVATE LIMITED	ADINE NARAYAN MOHANTY	
	WP(C)/6274/2024	MP		3951/2024
97	D-WP(C)/19410/2022	BISWAMBHAR DAS	BICHITRA NARAYAN SATAPATHY	
	WP(C)/19410/2022	MP		3952/2024
98	D-WP(C)/31582/2023	ANUPAMA PADHI	JYOTI PATNAIK	
	WP(C)/31582/2023	MP		3953/2024
99	D-WP(C)/34863/2022	RAMANI SAHANI		
	WP(C)/34863/2022	MP		3954/2024
100	D-WP(C)/11830/2024	DIBYA RANJAN DANGUA	PITAMBAR ACHARYA	
	WP(C)/ /	MP		3955/2024
101	D-WP(C)/11835/2024	SAI SABURI HOSPITAL PVT. LTD.,	PITAMBAR ACHARYA	
	WP(C)/ /	MP		3956/2024
102	D-WP(C)/8276/2024	BHUPENDRA SINGH NOTEY	(IN PERSON)	
	WP(C)/4283/2024	MP		3957/2024
103	D-WP(C)/11850/2024	M/S. SWASTIK STEVEDORES PVT. LTD	KAJAL SAHOO	
	WP(C)/6333/2024	MP		3958/2024
104	D-WP(C)/11856/2024	BASANTA KUMAR DAS	GYANA RANJAN SETHI	
	WP(C)/ /	MP		3959/2024
105	D-WP(C)/11860/2024	GAJENDRA MOHANTY	KISHORE KUMAR MISHRA	
	WP(C)/6298/2024	MP		3960/2024
106	D-WP(C)/11857/2024	STATE OF ODISHA	H.M. DHAL, A.G.A.	
	WP(C)/ /	MP		3961/2024
107	D-WP(C)/11864/2024	SIVLAL PANDA	KISHORE KUMAR MISHRA	
	WP(C)/6297/2024	MP		3962/2024
108	D-WP(C)/11859/2024	STATE OF ODISHA	H.M. DHAL, A.G.A.	
	WP(C)/ /	MP		3963/2024
109	D-WP(C)/11862/2024	STATE OF ODISHA	H.M. DHAL, A.G.A.	
	WP(C)/ /	MP		3964/2024
110	D-WP(C)/11866/2024	CHIEF COMMERCIAL MANAGER(FS) EAST INDIA RAILWAY	PROJANNA KUMAR BHISHI	
	WP(C)/6265/2024	MP		3965/2024
111	D-WP(C)/11258/2024	PRABHUTTA PRADHAN	SAMEER KUMAR DAS	
	WP(C)/ /	MP		3966/2024
112	D-WP(C)/8647/2024	PRINCIPAL, NAYANAMANI WOMEN'S HIGHER SECONDARY SCHOOL, BHADRAK	SAMEER KUMAR DAS	
	WP(C)/6188/2024	MP		3967/2024
113	D-WP(C)/9885/2024	THE MANAGER, (LEGAL), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BBSR	ENERBIT INSURANCE CO. LTD., BBSR	
	WP(C)/6019/2024	MP		3968/2024
114	D-WP(C)/9886/2024	M/S. IFFCO TOKIO GENEAL INSURANCE CO. LTD., BBSR	O.H.DUTTA	
	WP(C)/5785/2024	MP		3969/2024
115	D-WP(C)/11870/2024	M/S. ROSMERTA TECHNOLOGIES LTD. NEW DELHI	SODHA MISHRA	
	WP(C)/6277/2024	MP		3970/2024
116	D-WP(C)/10391/2024	BASANTA DIGI	SUBASH MANSINGH	
	WP(C)/ /	MP		3971/2024
117	D-WP(C)/8323/2009	SUBHANKAR DAS	M/S.RAMANIKANTA PATTNAIK, D.RAY	
	WP(C)/8323/2009	MP		3972/2024
118	D-WP(C)/8306/2024	PARADIP PORT AUTHORITY, JAGATSINGHPUR	SPURIA SMRUTI MOHANTY	
	WP(C)/4161/2024	MP		3973/2024
119	D-WP(C)/1083/2024	SAMPARNA RANI DAS	BANSHIDHAR SATAPATHY	
	WP(C)/830/2024	MP		3974/2024
120	D-WP(C)/11872/2024	KALAPATARU BRAHMA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		3975/2024

121	D-WP(C)/11891/2024 WP(C)/ /	ADITYA KESHARI MISHRA MP	AMITABH MISHRA	3976/2024
122	D-WP(C)/14370/2022 WP(C)/14370/2022	DHARANIDHAR BALABANTARAY MP	KALPATARU MISHRA	3977/2024
123	D-WP(C)/12626/2022 WP(C)/12626/2022	BIJOYLAXMI PANDA MP	SOMADARSAN MOHANTY	3978/2024
124	D-WP(C)/11874/2024 WP(C)/ /	M/S. ROTARY CLUB OF CUTTACK CHARITABLE TRUST MP	AMIT PRASAD BOSE	3979/2024
125	D-WP(C)/11904/2024 WP(C)/ /	PRATAP CHANDRA KAR MP	NIRANJAN LENKA	3980/2024
126	D-WP(C)/11907/2024 WP(C)/ /	M/S. SHIFA MEDICINE STORE, CUTTACK MP	SANJIB RANJAN PANDA	3981/2024
127	D-WP(C)/11909/2024 WP(C)/ /	CHINTA KHILAR MP	SANTOSH KUMAR SAMANTARAY	3982/2024
128	D-WP(C)/20452/2017 WP(C)/20452/2017	THE SUPDT ENGINEER, OHPC LTD MP	M/S.DURGA PRASAD NANDA	3983/2024
129	D-WP(C)/11911/2024 WP(C)/ /	CHAIRMAN HINDUSTAN STEEL LTD., ROURKELA MP	AMIT PRASAD BOSE	3984/2024
130	D-WP(C)/8373/2024 WP(C)/4539/2024	M/S GIMPEX LTD., CHENNAI MP		3985/2024
131	D-WP(C)/11919/2024 WP(C)/ /	DR. PRASANNA KUMAR SAMANTA MP	PRABHAS RANJAN DASH	3986/2024
132	D-WP(C)/11918/2024 WP(C)/ /	TARANIDHAR BEHERA MP	PRABODHA CHANDRA NAYAK	3987/2024
133	D-WP(C)/11796/2024 WP(C)/6259/2024	JANANI BEHERA MP	SARBESWAR SAHOO	3988/2024
134	D-WP(C)/11928/2024 WP(C)/ /	HEMALATA GIRI MP	AMIT PRASAD BOSE	3989/2024
135	D-WP(C)/16588/2020 WP(C)/16588/2020	SRIKANTA DAS MP	BUDHADEV ROURAY	3990/2024
136	D-WP(C)/11931/2024 WP(C)/6336/2024	LALIT BEHERA MP	MITHUN DAS	3991/2024
137	D-WP(C)/11930/2024 WP(C)/ /	SABITRI DAS MP	SANTOSH KUMAR MAHANTY	3992/2024
138	D-WP(C)/11925/2024 WP(C)/ /	HALADHAR GIRI MP	AMIT PRASAD BOSE	3993/2024
139	D-WP(C)/16586/2020 WP(C)/16586/2020	PRAVAT KUMAR BHATTA MP	BUDHADEV ROURAY	3994/2024
140	D-WP(C)/11929/2024 WP(C)/ /	BASANTI MUNDA MP	AMIT PRASAD BOSE	3995/2024
141	D-WP(C)/11934/2024 WP(C)/ /	PREMALA DAS MP	SANTOSH KUMAR MAHANTY	3996/2024
142	D-WP(C)/11936/2024 WP(C)/ /	HANU MUNDA @ GOURANGA MUNDA MP	AMIT PRASAD BOSE	3997/2024
143	D-WP(C)/11938/2024 WP(C)/ /	TIRA MUNDA @ GOBARDHAN MUNDA MP	AMIT PRASAD BOSE	3998/2024
144	D-WP(C)/11941/2024 WP(C)/ /	PARAMANDA MAHANTA @ PREMANANDAN MP	AMIT PRASAD BOSE	3999/2024
145	D-WP(C)/11943/2024 WP(C)/ /	ABANI KUMAR GIRI MP	AMIT PRASAD BOSE	4000/2024
146	D-WP(C)/11945/2024 WP(C)/ /	SRIRAM MUNDA @ DANA MUNDA MP	AMIT PRASAD BOSE	4001/2024
147	D-WP(C)/11947/2024 WP(C)/ /	MANOJ MAHANTA @ MANOJ KUMAR MAHANTA MP	AMIT PRASAD BOSE	4002/2024
148	D-WP(C)/11949/2024 WP(C)/ /	SABITRI NAIK MP	AMIT PRASAD BOSE	4003/2024
149	D-WP(C)/11950/2024 WP(C)/ /	MEENA KUMARI MAHANTA MP	AMIT PRASAD BOSE	4004/2024
150	D-WP(C)/11951/2024 WP(C)/ /	GURU CHARAN MUNDA MP	AMIT PRASAD BOSE	4005/2024
151	D-WP(C)/11953/2024 WP(C)/ /	CHEMTU MAHANTA @ PITABASH MAHANTA MP	AMIT PRASAD BOSE	4006/2024
152	D-WP(C)/11952/2024	M/S. NATIONAL ENTERPRISES, KEONJHAR	KISHOR KUMAR ACHARYA	

	WP(C)/ /	MP		4007/2024
153	D-WP(C)/11954/2024	MUTU MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4008/2024
154	D-WP(C)/11955/2024	CHAITANYA MAHANTA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4009/2024
155	D-WP(C)/11956/2024	PARIMITA NAIK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4010/2024
156	D-WP(C)/11957/2024	TANU MUNDA @ SANATAN MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4011/2024
157	D-WP(C)/11959/2024	CHAITANYA GIRI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4012/2024
158	D-WP(C)/11961/2024	GHASIRAM MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4013/2024
159	D-WP(C)/11962/2024	PAITHU @ PAITU MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4014/2024
160	D-WP(C)/11964/2024	MANAS BARIK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4015/2024
161	D-WP(C)/14370/2022	DHARANIDHAR BALABANTARAY	KALPATARU MISHRA	
	WP(C)/14370/2022	MP		4016/2024
162	D-WP(C)/11965/2024	RAJESH MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4017/2024
163	D-WP(C)/11967/2024	M/S. ROYAL INFRACONSTRU LTD. KHORDHA	ANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		4018/2024
164	D-WP(C)/11969/2024	M/S. SANJIB KUMAR BEHERA, DHENKANAL	ALOK KUMAR KAR	
	WP(C)/ /	MP		4019/2024
165	D-WP(C)/11968/2024	DEBAR MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4020/2024
166	D-WP(C)/11972/2024	MATU MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4021/2024
167	D-WP(C)/11973/2024	GOPABANDHU CHOUDHURY	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		4022/2024
168	D-WP(C)/11970/2024	STATE OF ODISHA	DEBASIS NAYAK, A.GA.	
	WP(C)/ /	MP		4023/2024
169	D-WP(C)/11974/2024	SRIMATI MUNDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4024/2024
170	D-WP(C)/11977/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT.LTD. CHANDARPUR	MOHANTY	
	WP(C)/ /	MP		4025/2024
171	D-WP(C)/11989/2024	PRIYAMBADA JENA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		4026/2024
172	D-WP(C)/19987/2022	BANKIM CHANDRA MISHRA	SIDHARTH PRASAD DAS	
	WP(C)/19987/2022	MP		4027/2024
173	D-WP(C)/5425/2023	NAUKESHU PATRO	SIDHARTH PRASAD DAS	
	WP(C)/5425/2023	MP		4028/2024